

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.1- IA/767(AHM) 2024
In
C.P.(IB)/20(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India
V/s
Nehal C.Panchal

.....Applicant

.....Respondent

Order delivered on: 14/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA/767(AHM) 2024

None has appeared on behalf of the applicant in the second session also.

Re-list for hearing on 24.06.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)